

Sh. VISHAL BHAMNOTRA
MOBILE TRAFFIC MAGISTRATE
BILASPUR AND HAMIRPUR AT DISTRICT BILASPUR, H.P.



Born to Smt. Ragini Devi and Sh. Amar Nath of Sihunta. Did schooling from Chamba. Graduation From G.D.C. Chowari. Did L.L.B. 3 Years from HP College of Law Kala Amb. Remained Advocate and practiced as such at District Courts Chamba and Sub Divisional Court Dhalousie, from 2006 to till joining services as Civil Judge Jr. Division cum Judicial Magistrate on 28.01.2011. Posted as Civil Judge Jr. Division Cum Judicial Magistrate at Jubbal and thereafter remained as Civil Judge Jr. Division cum Judicial Magistrate First Class at Court No. III Ghumarwin and transferred from Court No. III Ghumarwin to Jogindernagar and joined as Civil Judge Jr. Division cum Judicial Magistrate First Class Jogindernagar on 25.04.2014 and transferred Jogindernagar to Hamirpur and joined as Mobile Traffic Magistrate on 17.07.2017 forenoon. Thereafter, on refixing headquarter from Hamirpur to Bilaspur, Joined as such at Bilaspur on 21.05.2018 F.N.